

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The total amount of money allocated so far by the Ford Foundation for setting up 5 extension training centres and 15 intensive development projects is 1.2 million dollars.

(b) and (c). The Ford Foundation grant will cover the entire cost, capital and non-capital, recurring and non-recurring, of the 5 extension training centres for 3 years. Regarding the 15 intensive development projects, the Foundation will bear the entire cost, capital and non-capital, recurring and non-recurring, in the first two years and one-third of the recurring (non-capital) cost in the third year.

#### EXPORT DUTY ON RAW JUTE

**67. Dr. P. S. Deshmukh:** (a) Will the Minister of Finance be pleased to state the variations in the rate of export duty on Raw Jute, Jute goods, Hessian, Cotton, Tea, Coffee and Pepper from 1st January, 1949 to 30th April, 1952?

(b) What were the dates on which the changes came into effect?

**The Minister of State for Finance (Shri Tyagi):** (a) and (b). A statement showing the variations in the rate of export duty on the articles in question is placed on the Table of the House. [See Appendix III, annexure No. 7.]

#### FREE PRIMARY EDUCATION IN CANTONMENTS

**68. Shri N. S. Jain:** (a) Will the Minister of Defence be pleased to state how many Boards have opened (i) new primary, and (ii) Higher Secondary Schools, since 15th August, 1947?

(b) What percentage of the income of these Boards is spent on education?

(c) How many Cantonment Boards are maintaining library and reading rooms?

**The Minister of Defence (Shri Gopalaswami):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 8.]

#### LOANS TO DISPLACED PERSONS

**69. Shri Vidyalkar:** Will the Minister of Finance be pleased to state:

(a) the number of applications received by the Rehabilitation Finance Administration from the displaced persons upto March, 1952 for the grant of loans for industrial purposes;

(b) the number of applications granted;

(c) the number of applications rejected;

(d) the number of applications pending for disposal;

(e) the number of applications which have been granted, but no loan has been advanced so far;

(f) the total amount applied for;

(g) the total amount sanctioned; and

(h) the normal period, that on the average an application takes to be finally disposed of?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The Rehabilitation Finance Administration receives applications for loans for both industrial and business purposes and does not maintain separate statistics about receipt of industrial loan applications. The total number of loan applications received up to 31st March 1952 is 65,619. This includes 41,567 applications received as a result of the reopening of the application lists for a limited period from the 20th of July, 1951, to the 30th of September, 1951.

(b) The total number of loan applications sanctioned up to 31st March, 1952, is 9,621; of these, 1,953 were for industry.

(c) Total number of loan applications rejected up to 31st March, 1952, is 14,846.

(d) Total number of loan applications pending as on 31st March, 1952, is 41,152. As already stated, most of these were received after the reopening of the lists and as many as 32,219 were received after 25th September, 1951.

(e) Total number of loan applications sanctioned but in which cases no loan has been advanced up to 31st March, 1952, is 4,508.

(f) No statistics are maintained by the Administration showing the total amount of loans applied for.

(g) The total amount of loans sanctioned is Rs. 8,25,19,350 out of which an amount of Rs. 2,31,46,750 represents industrial loans.

(h) In view of the large number of applications on hand, they have to be taken in chronological order and not more than 2,000 can be dealt with each month. It therefore takes a considerable time before the turn of an application to be dealt with comes and it is not possible to state how long this takes. Once an application is taken up, it does not take more than a month to dispose of except in the case of industrial loan applications which have to be kept pending for reports from State Governments.